

F.No. 01(03)/Roster/CESTAT/2022(part-2)  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 09.06.2022

**ORDER NO. 119 of 2022**

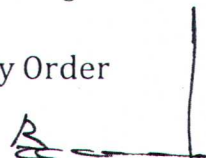
Hon'ble President is pleased to partially modify the roster order no. 97 of 2022 for **CESTAT, Ahmedabad** on **10.06.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 10.06.2022	Hon'ble Mr. Justice Dilip Gupta, President, Mr. Ramesh Nair, Hon'ble Member (Judicial) and Mr. Raju, Hon'ble Member (Technical)	Larger Bench Customs Appeal Nos. 74-83 and 114-120 of 2010- Ahmedabad VRL Logistics Ltd. and 16 others vs. C.C, Ahmedabad tagged along with Customs Appeal No. 21-23, 28 of 2012- Ahmedabad, C/338/2009- Mumbai, C/415/2009 & C/57/2010-New Delhi

Note:

1. Division Bench matters will be taken up after the hearing of Larger Bench is over.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

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SPS to Hon'ble President/Hon'ble Member, CESTAT, Ahmedabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Ahmedabad /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar